## RAJYA SABHA

## **Industrial Development Centres**

† 792. SHRIMATI KUM KUMRAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the number of Industrial Development Centres established in the private sectors under the new liberalized policy in the country during the fast three years;

(b) the total amount allocated to the said Centres during the same period; and

(c) the effective measures taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN): (a) In pursuance of this Ministry's policy to encourage establishment of Industrial Parks for strengthening the infrastructure sector of the country, tax incentives are provided to the undertakings developing/operating/maintaining Industrial Parks under the Income Tax Act. Under this scheme, 15 Industrial Parks being developed by the Private Sector in different parts of die country, have been accorded Income Tax exemption by this Ministry. A statewise break up of these Industrial Parks *is* given in the enclosed statement (*See* below).

(b) and (c) Under this scheme for the development of Industrial Parks, there is no provision for central allocation for the Industrial Parks. However, there is a scheme of tax rebate under the Income Tax Act as referred to in answer (a).

## Statement

## Approvals given U/s 801A Sub Section (in) of the it act to industrial parks under scheme notified by this Ministry vide S.O. No. 1201(e), Dated 01.12.1999

SI. State No.	Name of Industrial Undertaking & Location	Domestic FDI		Total Investment Date of (in Rupees Crores) Approval		
1 2	3	4		5	6	
1. Unar Pradesh	a) M/s Banaras Marble & Granites Ltd., Distt- Gautam Budha Nagar b) M/sTECHCRAFT, Diilt Gautam BUDH Nagar	IP IP	40.00	00.00	00.00	
TOTAL:	·		45.00	03.01.2000	00.00	

<sup>†</sup>Original notice of the question was received in Hindi.

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2. Pra	Andhra desh	a)M/sL&T Infocity Ltd. DisttRanga Reddy	JP	1500.00	00.00	02.08.1999
		b) M/s Baan IT Park India Pvt. Ltd., Distt-Hydcrabad	IP	00.00	116.00	16.09.1999
			Total	1500.00	116.00	
3. K	Karnataka	a) M/s Hulamani Brothers Packaging Pvt. Ltd., Distt. Bagalkot	IP	4.85	00.00	04.08.1999
		b) M/s International Technology Park Ltd. Distt-Bangalore	IP	413.57	148.00	14.10.1999
		c) M/s Bridgade Enterprises Pvt. Ltd., Distt-Bangalor	IP	22.2928	00.00	08.03.2000
		d) M/s Shyamraju & Co. (India) Pvt. Ltd., DisttBangalore	IP	85.00	00.00	29.03.2000
		e) Prasad Technology Park Pvt. Ltd., DisttBangalore	IP	4.00	00.00	18.07.2000
			Total	529.7128	148.00	
4. N	Maharastra	a) M/s Tata Housing Development Co. Ltd. DisttMumbai	IP	143.50	00.00	09.07.1999
		b) M/s Soniya Technology Park Pvt. Ltd Dsitt Pune	IP	411.88	00.00	22.12.1999
		c) M/s Vnnsum Industries, DisttPune	IP	18.50	00.00	05.06.2000
		d) M/s Magarpotta Township Dev. & Construction Co. Ltd DissttPune	IP	639.62	00.00	30.06.2000
			Total	1213.50		
5. (U.1	Chandigarh T.)	a) M/s Quark Infrastructure (P)Ltd.	IP	132.00	00.00	15.03.2000
			Total	132.00		
6.	West Bengal	a) Shelter Projects Ltd., DisttSouth 24 Paraganas	IP	76.50	00.00	24.07.2000
			Total	76.50		•
Total — Rs. 3496.7128 crs and FDI of Rs. 264 crs.		Grand Total	— Rs. 376	50.7128 crs.	·	

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